

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6938 of 2026 in Comp. App. (AT) No. ____ of 2026	Deepak Kewalramani & Ors. Vs. Kestrel Import and Export Pvt Ltd. & Ors.	Rajiv Ranjan
2.	I.A. No. 6939 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Satyawan Vasant Nagvekar Vs. Mamta Binani, Resolution Professional and Anr.	Aditi Saraswat
3.	I.A. No. 6940 of 2026 in Comp. App. (AT) No. ____ of 2026	Subash Chandra Dutta (Shareholder of Jagannath Metals Ltd.) Vs. Registrar of Companies, Odisha & Ors.	Gaurav Joshi
4.	I.A. No. 6942 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Cubix Control Systems Private Limited Vs. Zazz Technology Connect Private Limited	Rishi Kapoor
5.	I.A. No. 6943 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	ISGEC Heavy Engineering Limited Vs. SMW Ispat Private Limited	Kashish Bansal
6.	I.A. No. 7083 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 536 of 2024	Jatinder Oberoi Vs. Narendra Singh Chhabra and Another	Avneesh Arputham

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Assistant Registrar**